

Technopolis Knowledge Parks

2209. SHRI K.S. RAO : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have given permission to TATAs to set up a self-contained Technopolis Knowledge Park in Mumbai;

(b) if so, the details thereof indicating the special features of the Park, the expenditure involved and the facilities likely to be made available;

(c) whether TATAs have developed similar Technopolis Knowledge Park in other parts of the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) and (b) No industrial license is required from the Ministry of Industry for setting up of industrial parks. However, the Ministry of Industry received an application from the Tata Housing Development Company Ltd. (THDCL) booking recognition of their proposed specialised industrial park, namely, Technopolis Knowledge Park, to qualify for income Tax rebate under section 80 IA of the Income Tax Act. Their request has been forwarded to the Ministry of Finance for necessary action. The application mentioned that National Electronics Company Ltd. (NELCO) along with THDCL are planning the development of Technopolis Knowledge Park in Mumbai to cater primarily to the requirements of financial services, media and information technology. The Park would in particular provide facilities for:

1. Information Technology
2. Financial Services—Back Office
3. Travel Services
4. Media especially electronic and film based mass media
5. Pharmaceutical research
6. Engineering consulting.

(c) and (d) Since no licence is required for setting up Technopolis and knowledge Parks by the Private Sector, this information is not being maintained by the Central Government.

Developmental Scheme for Rajasthan

2210. COL. SONA RAM CHOUDHARY : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have approved any scheme for development of backward/desert areas of Rajasthan during the last two years;

(b) if so, the details thereof;

(c) the allocation made during the said period, year-wise;

(d) the details of other schemes received from the State Government of Rajasthan for seeking financial assistance; and

(e) the number of schemes out of them relates to backward/desert areas dominated by poors, down-trodden and people of minorities?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (e) The details of major development schemes being implemented in the rural areas including backward/desert areas of Rajasthan are given in the Statement attached. In addition, Govt. of India has also sanctioned Rs. 2.0 crore for taking up intensive development of seven most backward Panchayat Samitis in the State during 1996-97 and Rs. 0.77 crore for a Flood Control Scheme, namely, Restoration of Govardhan Drain during 1997-98. The Central Assistance of Rs. 60 in each year of 1996-97 and 1997-98 was also provided for Indira Gandhi Nahar Project (IGNP) outside the State Plan under Border Area Development Programme for timely completion of the Project.

Statement

Rural Development

(Rs. in crore)

Sl. No.	Schemes	Total Allocations	
		1996-97	1997-98
1.	IRDP	43.88	45.33
2.	Ganga Kalyan Yojna (With effect from 1st Feb. 1997)	3.59	7.98
3.	Drought Prone Area Programme	8.71	11.20
4.	Desert Development Programme	52.58	34.00

Border Area Development Programme (BADP)

The BADP is being operational with the special Central Assistance for the balanced development of the border blocks of Rajasthan. Under this Programme

Rs. 25.63 crore were allocated in each of the last two years, i.e., 1996-97 and 1997-98.

Irrigation & Command Area Development

The benefits of the irrigation schemes flow to backward areas and in certain cases to desert areas depending upon the site location of their command. The Planning Commission has approved the following schemes/projects for investment clearance during the last two years:

(Rs. in Crore)

Sl. No.	Name of the Project	Estimated Cost
1.	Sukli Medium Irrigation Project	18.698
2.	Bandi Sendra Medium Project	13.041
3.	Bisalpur	309.070
4.	Modernisation of Gambhir Canal	1176.260
5.	IGNP (II)	3398.910
6.	Restoration of Goverdhar Drain	3.470

Besides, in the Union Budget of 1996-97 Accelerated Irrigation Benefit Programme (AIBP) was announced for completing the on-going irrigation projects. The details of the Projects along with the amount sanctioned during the last two years under the Programme are as under:—

(Rs. in Crore)

Sl. No.	Project	Amount Sanctioned	
		1996-97	1997-98
1	2	3	4
1.	Indira Gandhi Nahar (II)	—	36.00
2.	Panchana	—	5.00
3.	Jaisamand (Mod)	1.85	2.00
4.	Chappi	3.50	5.00

1	2	3	4
5.	Bisalpur	—	38.20
6.	Narmada Canal	—	23.00
7.	Gambhiri	—	1.00
8.	Chauli	—	1.25

Village & Small Industries

Integrated Industrial Development Scheme is being operational for the development of backward and rural areas in Jodhpur and Nagaur Districts of Rajasthan with effect from 25.3.94 and 18.3.97 respectively. The estimated cost of the project at Village Sanguria, Jodhpur district is Rs. 514 lakh and Rs. 501.74 lakh at Village Gagelao Thasil, Nagaur district of which Rs. 98 lakhs and Rs. 100 lakhs have been released till date respectively.

Growth Centre Scheme

With a view to developing backward area, five growth centres have been approved by Govt. of India to be located at Abu Road, Bikaner, Dholpur, Jhalawal and Bhiwara. Bhiwara was included in the Scheme during 1997-98 and a sum of Rs. 50 lakhs was released as Central Assistance for this Centre. During 1996-97 and 1997-98 a sum of Rs. 140 lakhs and Rs. 170 lakhs was released for all the five growth centres as Central Assistance.

Delhi Milk Scheme

2211. SHRI AMAR ROY PRADHAN : Will the PRIME MINISTER be pleased to state:

(a) whether complaints about malpractices in distribution of milk on unauthorised tokens at DMS milk booths have been received by Delhi Milk Scheme authorities from individuals and Area Welfare Associations during 1995, 1996 and 1997 (till August, 1997);

(b) the number of such complaints received (year-wise) alongwith the details of such milk booths;

(c) the reason for which distribution of milk has not started on first-come-first-serve basis; and

(d) the number of complaints received through MPs during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The Delhi Milk Scheme does not any longer have a system of tokens for the distribution of its milk nor have there been complaints of unauthorised tokens being used.